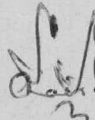
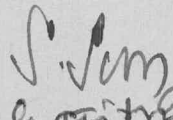


Serial No. of Order	Date of Order	Order with Signature
15	30.11.98	Heard Mr. Sri. Azar, learned counsel for the applicant and Mr. Arkhaya Kumar Mishra, learned Additional Standing counsel for the respondents. Hearing in the matter is concluded and the matter is posted to 5.1.99 for delivery of order.  Vice-Chairman 30.11.98 Member (Judicial)
16	5.1.99	<u>OAs 663/92, 10 & 148/93</u> Order pronounced in open Court. As per observations contained in order dated 5.1.99 in separate sheets attached to the record in OA 663/92, the OAs 10 & 148/93 are dismissed, and the main prayer of the applicant in OA 663/92 is also rejected, and OA 663/92 is partly allowed in terms of the direction given in the order. No costs.  Vice-Chairman 5.1.99 Member (Judicial)